

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.46 of 2015

Dated: 8th April, 2016

Present: Hon'ble Mr. Justice Surendra Kumar, Judicial member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

NTPC Limited **.... Appellant(s)**

Versus

West Bengal State Electricity Distribution Co. Ltd. & Ors. **.... Respondent(s)**

Counsel for the Appellant (s) :

Counsel for the Respondent (s) :

ORDER

Bench did not assemble today.

The Appeal is posted for hearing on **12th May, 2016**

(Court Master)

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